

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

CPC 103 of 2003  
(OA 1215 of 1997)

Date of Order: 04-05-2006

Present : Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Mr. A.R. Basu, Administrative Member

Amiya Pramanik  
-VS-  
V N Garg & Ors. (S.E.RLY)

For the Applicant : Mr. B.C. Sinha, Counsel  
For the Respondents: Mr. L.K. Chatterjee, Counsel  
Mr. S.R. Kar, Counsel

**ORDER**

**PER MR. B.V.RAO, JM:**

Heard both sides. Further three weeks' time is granted to file affidavit in respect of compliance report. Matter stands adjourned to 6.7.2006 for orders.

2. A plain copy of this order be handed over to the Ld. Counsel for the parties.

Member(A)

MEMBER(J)

DKN